

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 8th October, 2025

No. HCM/J-11/2013-A&E (Pt. I)/ : Hon'ble The Chief Justice, High Court of Manipur is please to extend the appointment of Shri Maibam Manojkumar Singh as Joint, Director, Manipur Judicial Academy for a period till 28.02.2026 or until further orders, whichever is earlier.

He is entitled to draw a monthly salary or last pay drawn minus pension. His monthly pay would be debitable to the Major Head 2014-Administrative of Justice (Non Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Demand No. 26-Administrative of Justice for the year 2025-2026.

By Order, etc.

Sd/-

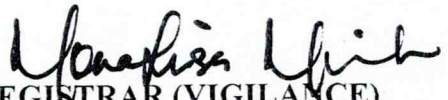
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR

Endt. No. HCM/J-11/2013-A&E (Pt.I)/21127-42

Imphal , the 8th October, 2025

Copy to:-

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The Director, Manipur Judicial Academy.*
5. *The Registrar General, High Court of Manipur.*
6. *The Registrar (Judl.)/(Translation Wing)/(Admin. PM&P), High Court of Manipur.*
7. *All the District and Sessions Judges, Manipur.*
8. *All the Deputy Registrars/OSD/Language Officers/Court Masters, High Court of Manipur.*
9. *The Principal Secretary (Finance), Government of Manipur.*
10. *The Accountant General, High Court of Manipur.*
11. *The Joint Director, Manipur Judicial Academy.*
12. *All the Assistant Registrars/Librarian, High Court of Manipur.*
13. *The System Analyst, High Court of Manipur.*
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14. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
15. *The person concerned.*
16. *Guard File/ Concerned File.*


REGISTRAR (VIGILANCE)
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